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GOVERNMENT OF INDIA
MINISTRY OF FINANCE
DEPARTMENT OF REVENUE & INSURANCE

...

New Delhi, the February 11, 1975.

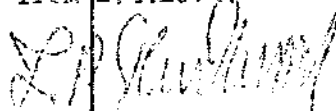
NOTIFICATION
INCOME-TAX

No. 37 / F.No. 293/12/74-I.T.A.II : It is hereby notified for general information that the institution mentioned below has been approved by the Secretary, Department of Science and Technology, New Delhi, the prescribed authority, for the purposes of clause (i) of sub-section (1) of section 35 of the Income-tax Act, 1961.

INSTITUTION

Madurai University, Madurai.

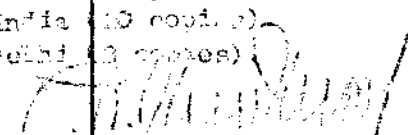
The Notification will take effect from 1.4.1975.


(T.P. Jhunjhunwala)

Deputy Secretary to the Government of India.

Copy forwarded to:-

1. All Commissioners of Income-tax (2 copies).
2. Director of Inspection (Income-tax & Audit)/Investigation/Research and Statistics/Publication and Public Relations, New Delhi.
3. Directorate of C&I Services (Income-tax), 1st Floor, Awan-a-Ghosh, Mata Kundal Lane, New Delhi-1.
4. Shri N.T. Singh, Deputy Secretary, Department of Science and Technology, Technology Bhawan, New Mehrauli Road, New Delhi-66, with reference to their O.M. No. 132/C&I/13(14)/74 dated 20.1.1975.
5. The Registrar, Madurai University, University Building, New 4-2.
6. Comptroller & Auditor General of India (10 copies)
7. Bulletin Section of D.I.(D&I), New Delhi (2 copies)


(T.P. Jhunjhunwala)

Deputy Secretary to the Government of India.

*MAGP/L

No. 37/10A-11/12/293/132/74.